

Garland road for border surveillance

1282.MS. PRAMILA BOHIDAR: SHRI

B.J. PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

whether his Ministry proposes to construct a garland road to strengthen border surveillance;

if so, the details thereof; and

how far will this help to plug Indo-Nepal porous border to control anti-national activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (c) Ministry of Home Affairs is considering the proposal for the construction of roads along the India-Nepal and India-Bhutan borders. The developments of border roads along with India-Nepal border would improve border infrastructure thereby leading to enhanced connectivity, promote cross-border economic integration and strengthening the development of the area. This would also be helpful in effective patrolling, communication and check trans-border crimes and anti-national activities. This will also facilitate better movement of Border Guarding Forces.

Coastal Security Scheme for Gujarat

1283. SHRI KESHUBHAI S. PATEL: SHRI JAYANTILAL

BAROT: SHRI SURENDRA MOTILAL PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

whether Government of Gujarat has submitted any proposal for Coastal Security Scheme; and

if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI):

(a) Yes, Sir.

(b) A comprehensive Coastal Security Scheme, which is under implementation since 2005-06 over a period of 5 years, was formulated after consultations with all agencies concerned as well as all the 9 coastal States including Gujarat and 4 Union Territories. Based on the proposal of State Government of Gujarat, the Coastal Security Scheme provides for 10 coastal police stations, 20 jeeps, 101 motorcycles, 25 check-posts, 46 out-posts, 20 boats of 12 Tonnes and 10 boats of 5 Tonnes for Gujarat.

Later, a revised proposal from Government of Gujarat was received in 2006-07 for upgrading of the existing 40 police stations. But, the proposal could not be considered as the ongoing Coastal Security Scheme is approved for five years and any such proposal could be considered only at the time of review after that.